

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 4th July, 2023

No.HC.V-55/2021(Part-II)/570/Estt.## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rules 6 and 7(2) of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to promote and appoint (1) **Sri Surjya Kanta Ramchiary, Assistant Registrar** temporarily and until further orders, as **Deputy Registrar** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 30000-110000/- (PB-4) with Grade Pay of Rs. 15700/- per month plus other allowances as admissible under the Rules with effect from the date of his joining vice Sri.Bichitra Narayan Thakuria, Deputy Registrar (since retired).

No. HC.V-55/2021(Part-II)/571/Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rules 6 and 7(2) of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to promote and appoint (2) **Smt Cham Chun Nahar Ahmed, Assistant Registrar** temporarily and until further orders, as **Deputy Registrar** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 30000-110000/- (PB-4) with Grade Pay of Rs.15700/- per month plus other allowances as admissible under the Rules with effect from the date of her joining vice Sri Apurba Choudhury, Deputy Registrar (since retired).

By order,
Sri Shishir Kumar Das
REGISTRAR(ESTABLISHMENT)

Memo No. HC.V-55/2021(Part-II)/570-571 /Estt. # Dated .07.2023

Copy for information & necessary Action to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Authority, Guwahati
5. The Registrar, Gauhati High Court,(Kohima Bench, Kohima/ Aizawl Ber.ch, Aizawl/Itanagar Permanent Bench, Yupia, Arunachal Pradesh).
6. The Joint Registrar (_____), Gauhati High Court, Guwahati.
7. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
8. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
9. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
10. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
11. The Dy. Registrar _____, Gauhati High Court, Guwahati
12. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
13. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. The Project Manager, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
15. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
16. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____ Gauhati High Court, Guwahati
17. The F&AO, Gauhati High Court, Guwahati.
18. The AOJ _____, Gauhati High Court, Guwahati.
19. Sri Surjya Kanta Ramchiary, Asstt. Registrar, Gauhati High Court, Guwahati
20. Smt Cham Chun Nahar, Asstt. Registrar, Gauhati High Court, Guwahati
21. The Court Officer No. I & II, Gauhati High Court, Guwahati.
22. The Chief Security Officer, Gauhati High Court, Guwahati.
23. The CA to the Registrar General, Gauhati High Court, Guwahati.
24. The Order/Personal File .


REGISTRAR(ESTABLISHMENT)